## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:5682 ANSWERED ON:30.04.2010 IRREGULARITIES IN NURSING COLLEGES Kaswan Shri Ram Singh;Viswanathan Shri P.

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to bring changes in the eligibility criteria for admission into the diploma and degree courses in the nursing colleges in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received reports/complaints regarding various kind of irregularities including wrong advertisements and admissions to more students against the sanctioned seats in the nursing colleges in the country;
- (d) if so, the details thereof during the last three years and the current year, State/UT-wise including Haryana and Rajasthan; and
- (e) the action taken by the Government thereon?

## **Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

- (a) & (b): No.
- (c) to (e): Complaints against 15 institutions have been received during the last 3 years including the current year. State-wise detail of the institutions in respect of which complaints has been received is at Annexure. Surprise inspections of these institutions were conducted and the reports were considered in the Executive Committee meeting of the Indian Nursing Council. Necessary action has been taken in accordance with the decisions of the Executive Committee.